## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CA No.106/2017 IN CP NO. 121/(ND)/2016 RT CP NO. 180/Chd/Hry/2017

Under Section 74 (2) of the Companies Act, 2013

In the matter of:

SRS Limited, Faridabad

... Petitioner-company.

Present:

Mr. Jaspal S. Pannu, Advocate for Petitioner-Depositor

None for respondent.

To be listed on 10.08.2017 along with COCP No. 03/Chd/Hry/2017 in CP No. 121/ND/2016/RT CP No. 180/Chd/Hry/2017 the date already fixed in this case.

(Justice R.P. Nagrath) Member(Judicial)

August, 04, 2017